

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.105

New IA-5658/2022 in
IB-741 /ND/2021

IN THE MATTER OF

Hiveloop Capital (P) Ltd

Vs.

Radiant Castings (P) Ltd

..FINANCIAL CREDITOR

.RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 21.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

: Mr. Rajat Bector, Advocate

For the respondent

:

ORDER

New IA-5658/2022 :

Heard Mr. Rajat Bector, Ld. Counsel appearing for the Financial Creditor.

The present Application has been filed by the Committee of Creditors through Scorpion Nirman Private Limited on behalf of Committee of Creditors under Section 27 of IBC for replacement of Resolution Professional of Mr. Pankaj Mahajan, the Resolution Professional of the Corporate Debtor with an another Insolvency Professional.

It is submitted that IB No.741/ND/2021 filed under Section 7 of IBC was admitted and CIRP was initiated by this Tribunal vide this

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Tribunal's order dated 24.8.2022 and one Mr. Gaurav Katiyar was appointed as IRP who was replaced with Mr. Pankaj Mahajan.

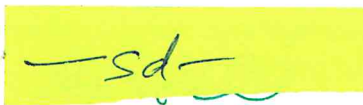
The appointment of Mr. Pankaj Mahajan was confirmed by this Tribunal on 06.10.2022. It is stated that Mr. Pankaj Mahajan had expressed his unwillingness vide e-Mail dated 07.11.2022 to continue as the RP due to health reasons.

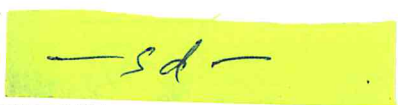
Therefore, the COC in its Meeting held on 10.11.2022 proposed the appointment of one Mr. Vasudeo Agarwal, Insolvency Professional, having Registration No.IBBI/IPA-001/IPP00186/2017-18/10365 as the Insolvency Resolution Professional. His consent and declaration in Form-AA and Authorization for Assignment (AFA) is placed on record.

The COC passed the Resolution for appointment of Mr. Vasudeo Agarwal as Resolution Professional on 10.11.2022 with requisite majority which is on record.

In view of the above facts, we direct that Mr. Vasudeo Agarwal be appointed as the Resolution Professional of the Corporate Debtor M/s. Radiant Castings (P) Ltd in place of, Mr. Pankaj Mahajan.

IA allowed.


(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Surjit (Court-III)
21.11.2022
IB-741 /ND/2021

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.303

IA-5188/2022

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s. Radiant Castings Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 01.12.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the RP

: Mr. Sandeep Bajaj, Mr. Vipul Jai, Adv. Asav Rajan
Adv. Mayank Biyani

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **11.01.2023.**


(Court Officer)